

The Tripura Medical Education
(Administrative & Faculty)
Service Conditions Rules, 2015.

GOVERNMENT OF TRIPURA
HEALTH & FAMILY WELFARE DEPARTMENT
TRIPURA, AGARTALA.

No. F 8(108)DME/Estt./2013/1382-90.

Dated, Agartala, the 4th August, 2015.

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, and all other powers enabling him in this behalf, the Governor of Tripura, in consultation with the Tripura Public Service Commission, is pleased to make the following Rules to regulate the method and conditions of the service for persons appointed to the Tripura Government Medical Education (Administrative & Faculty) Services:-

1. SHORT TITLE AND COMMENCEMENT:-

- i. **Short Title:** These rules may be called the Tripura Medical Education (Administrative & Faculty) Service conditions Rules, 2015.
- ii. **Commencement:** They shall come into force with effect from the date of their publication in the official gazette.

2. DEFINATION;

In these rules unless there is anything repugnant to the subject or context:

- (a) "Government" means the State Government of Tripura.
- (b) "Commission" means the Tripura Public Service Commission.
- (c) "Governor" means the Governor of Tripura.
- (d) "Service" means the Tripura Medical Education Service (Administrative & Faculty) service conditions.
- (e) "Members of the service" means the Officers/Faculties/Doctors appointed or deemed to have been appointed under the provisions of the rules.
- (f) "Year" means the Calendar year.
- (g) "MCI" means Medical Council of India.
- (h) "Medical Collegé" means Agartala Government Medical College, Agartala.
- (i) "Teaching Hospital" means Govind Ballabh Pant Hospital or G.B.P Hospital.

3. CONSTITUTION OF THE TRIPURA MEDICAL EDUCATION (ADMINISTRATIVE & FACULTY) SERVICE CONDITIONS RULES AND ITS CLASSIFICATION.

- i. On and from the date of commencement of these rules, there shall be a constituted Service to be known as the "Tripura Medical Education (Administrative & Faculty) Service Conditions"
- ii. The service shall have two wings namely (a) administrative and (b) faculties for Medical College and its attached Teaching Hospital.
 - a. The administrative wing shall consist of the following categories of administrative posts in the Medical Education Directorate, Medical College and Teaching Hospital of the Medical College.

Administrative Posts for Directorate of Medical Education, Medical College & G.B. Teaching Hospital.

Administrative posts for the Directorate of Medical Education, Govt. of Tripura.

- Category – 1: (a) Director of Medical Education (1 post).
(b) Joint Director of Medical Education (1 post)

Administrative posts for Medical College (A.G.M.C.)

- Category - 2: (a) Principal of Government Medical College (1 post).
(b) Registrar (Administration) (1 post)

Administrative posts for G.B.P Teaching Hospital of the Medical College (to be created).

- Category – 3: (a) Medical Superintendent-cum-Vice Principal (1 post)
(b) Deputy Medical Superintendent of Teaching Hospital (1 post)
(c) Residential Medical Officer (RMO) – (1 post)

Different Teaching Posts in Medical College and its attached Teaching Hospital.

- (a) Different Teaching Posts in a Medical College and its attached Teaching Hospitals are as per norms/guidelines defined in the norms/guidelines of Medical Council of India and as amended from time to time.

Teaching posts of Medical College are (1) Professor, (2) Associate Professor, (3) Assistant Professor, (4) Tutor, (5) Registrar/Senior Resident and (6) Junior Resident.

4. AUTHORIZED PERMANENT STRENGTH OF THE SERVICE:

- i. The authorized permanent strength for the administrative posts and Teaching posts are given Separately in SCHEDULE –I(A) and SCHEDULE – I(B) respectively.
- ii. The Governor, subject to such conditions and limitations as may be prescribed by him on this behalf may by order create temporary or permanent duty posts or exclude any duty post for such period as may be specified therein.

5. METHOD OF APPOINTMENT

Appointment to different administrative and teaching posts of the service after commencement of these rules shall be made by the following methods:

- a. Appointment to different administrative and teaching posts of the Tripura Medical Education (Administrative & Faculty) Service shall be made as detailed in SCHEDULE – II.
- b. The basic teachers who have come from THS, within the period (2005-2010) and working under AGMC may be appointed as basic Teacher after getting approval from the appropriate authorities. At the time of appointment he/she will have to fill up an option form in Schedule-II and Annexure-I.

6. DIRECT RECRUITMENT :

Direct recruitment to different administrative and teaching posts of the service shall be made on the recommendation of the Commission and the Commission after necessary selection shall forward to the State Government a list arranged in order of merit of the candidates, who have qualified by first standard as the commission may determine for selection.

7. INCLUSION TO THE LIST SHALL NOT CONFER RIGHT TO APPOINTMENT.

The inclusion of the candidate's name in the list referred to under Rule- 6, shall confer no right to appointment unless the Governor is satisfied after such inquiry as may be considered necessary that the candidate is suitable in all respects for appointment to the Service and an actual offer of appointment is made.

8. ELIGIBILITY AND QUALIFICATION :

Eligibility and Qualifications for direct recruitment to any post in the service

A candidate, for direct recruitment to any post in this service, shall have the Qualification /experience etc. as mentioned in the Schedule - II and satisfy other conditions as specified in the schedules.

9. INITIAL CONSTITUION OF SERVICE :

Absorption of administrative & teaching posts

The existing members of Administrative Posts like Director of Medical Education, Joint Director of Medical Education, Principal of Agartala Govt. Medical College, Superintendent-cum-Vice Principal, Deputy Medical Superintendent, Medical RMO of GBP Teaching Hospital and Teaching Posts like Professor, Associate Professor, Assistant Professors of different disciplines of the Medical College including those basic teachers like Tutor, Registrar/Senior Resident and Junior Resident of the Agartala Government Medical College, will be considered as members of Tripura Medical Education (Administrative & Faculty) Service Conditions on and from the date of commencement of this service.

10. TRANSFER OF SERVICE FROM TRIPURA MEDICAL EDUCATION (ADMINISTRATIVE & FACULTY) SERVICE CONDITIONS TO TRIPURA HEALTH SERVICES (ADMINISTRATIVE POST):

Transfer/absorption from Tripura Health Service to Tripura Medical Education (Administrative & Faculty) Service.

Provided that any person from THS appointed as basic teacher in the Tripura Medical Education (Administrative & Faculty) Service conditions who has rendered three years complete teaching service in the Tripura Medical Education (Administrative & Faculty) Service, having failed to be selected or appointed or promoted as Assistant Professor in the same service shall be eligible for opting out of non-teaching post in the Tripura Health Service. The option so exercised shall not automatically entitle him/her to a post in the Tripura Health Service, and actual transfer of such person to the Tripura Health Services shall be made in a phased manner. Details about option is given in the **SCHEDULE-II (A) ANNEXURE-II,**

11. PROMOTION TO DIFFERENT HIGHER GRADE POSTS:

Promotion to different feeder administrative and teaching posts:

- (a) Promotion to the different vacant Administrative posts in the Tripura Medical Education (Administrative & Faculty) Service Conditions shall be made from amongst the eligible candidate in the posts, subject to fulfillment of the eligibility criteria, as per MCI norm, as may be required for that particular posts and selected through a Departmental Promotion Committee (DPC), to be constituted by the Government of Tripura.
- (b) Promotion to different vacant teaching posts of particular stream (discipline) shall be made from amongst the eligible available candidates in the same stream (discipline), through a Departmental Promotion Committee (DPC), to be constituted by the Government of Tripura.

12. AGE OF APPOINTMENT AND AGE OF SUPERANNUTION.

Age of appointment to any administrative & Teaching Posts shall be as per Government Rules, where no mention has been made in SCHEDULE-II.

13. RESERVATION OF POSTS:

Reservation policy in different administrative, teaching and other technical posts shall be governed by the prevailing reservation policy of the Government of Tripura.

14. ELIGIBILITY CRITERIA (QUALIFICATION, EXPERIENCE ETC. FOR APPOINTMENT / PROMOTION:

Qualification, experience and other eligibility criteria for appointment to different administrative and teaching posts is given in SCHEDULE - II

15. PROBATION PERIOD OF SERVICE:

The first 2 (two) years of service of an individual employee, after joining to any post in this service shall be treated as "Probation period".

16. CONFIRMATION:

In case of direct recruitment after completion of period of probation the service of Incumbent would be confirmed to the post with the concurrence of TPSC.

17. SENIORITY IN SERVICE;

Seniority position of the members of this service shall be determined as per merit list of TPSC.

18. CONSTITUTION OF SELECTION COMMITTEE:

Recruitment for initial constitution and departmental promotion shall be made on the recommendation of a Selection Committee (herein after referred as the DPC) consisting of:

- i) Chairman The Chairman of the TPSC.
- ii) Members a) Secretary of the Department to which the cadre relates or any other senior Secretary as decided by the Government.
- b) Director of Medical Education or any other Specialist nominated by the Government, either locally or from outside (for all categories).
- c) One representative (Group-A Gazetted) from the Department of Welfare for Schedule Tribe, Government of Tripura.
- d) One representative (Group-A Gazetted) from the Department of Welfare for Schedule Caste, Government of Tripura.

19. TRAINING :

In-service training

- a) The Medical Education Directorate of the State Government shall have the right to send any of its administrative, teaching, and technical staff for undergoing any training for the purpose of developing professional skill and expertise at any time at any place/Institute in or outside the State. Such staff may also apply for permission to go for higher study/training relating to any subject, which is likely to develop his/her skill/knowledge in the professional field.
- b) Any such employee belonging to administrative, teaching and technical category under the Tripura Medical Education (Administrative & Faculty) Service conditions, who is allowed / permitted to undergo any higher study / training may require to execute a bond to the effect that he/she will serve under the Government of Tripura for a maximum period of 5 years, or less such period, depending on the period of study leave, as may be asked by the department, after completion of the said training/higher study as per government rules.

20. LEAVE :

Different kind of Leave:

- a) Normal leave may be sanctioned to employee under the Tripura Medical Education (Administrative & Faculty) Service conditions as per TCS leave rule, 1986.
- b) Study leave may be sanctioned to the employee holding administrative, teaching and technical post in the Tripura Medical Education (Administrative & Faculty) Service Conditions for a period as per duration of the course, which he/she wants to study, maximum up to the extent of 2 (two) years. 1 (one) year more leave may also be allowed/permitted as "trainee reserve" in case the duration of the course, he/she is going to study is more than 2 (two) years. Such "study leave" and "trainee reserve" leave may be granted together for a consecutive period. Study leave shall be granted to those employees only, who have completed 5 (five) years of service of which minimum 3 (three) years of regular service. But, such study leave shall not be granted to any contractual employee.

21. DEPUTATION/TRANSFER TO FIELD/OTHER HEALTH INSTITUTE:

Transfer

Normally posting of the employees belonging to any administrative, teaching, and technical posts under the Tripura Medical Education (Administrative & Faculty) Service Conditions will be within the Medical College or its Teaching Hospital. Authority shall have the right to send any such employee on temporary deputation to any place within the State or outside or temporary transfer to any health institute in case of health exigency like natural calamities, eruption of epidemics etc.

22. PRIVATE PRACTICE:

A person appointed to the service shall not be allowed to do private practice provided that on their exercise of option to do so, they may be allowed to do private practice subject to the following terms and conditions: (Option form is given in SCHEDULE-III).

- i. Non-practicing Allowance shall not be allowed to those who shall opt for and permitted to do private practice;
- ii. No basic Teacher and Faculty shall be allowed to do Private practice of any kind during their duty hours and when they are required to attend patients (on call) in Hospital;
- iii. They shall not be allowed to be attached to any Nursing Home, Clinic, Laboratory or any Medical Institution run privately (except exclusively owned by or rented by himself/herself).
- iv. They shall charge fees from the private patients at a fixed and reasonable rate to be determined by State Government in consultation with the Indian Medical Association.
- v. Basic Teacher and Faculty opting for private practice shall maintain detailed diary of their patients and fees charged.
- vi. The option so exercised by the Basic Teacher and Faculty for doing private practice may be withdrawn at any time and the Government also may obliterate the same at their discretion.
- vii. The Basic Teacher and Faculty opting for private practice shall display those rules prominently in their private chamber for information of the patients in general Option form is given in SCHEDULE - III.

23. POWERS AND DUTIES / RESPONSIBILITIES OF OFFICER IN ADMINISTRATIVE POSTS:

Powers and duties/responsibilities of different administrative posts are indicated SCHEDULE - IV.

24. PAY AND ALLOWANCE:

Pay and allowances for the members of Administrative and teaching posts of the service is given in SCHEDULE - V.

25. PENSION AND OTHER CONDITIONS OF SERVICE.

Pension and other conditions of the service of a person appointed to the service shall be as admissible to Officers of equal rank of the State Government.

26. DISCIPLINARY AND OTHER MATTERS:

- i. The members of the service shall be under the disciplinary control of the government and subject to such control proceedings may be drawn up against them in accordance with the provisions of the Central Civil Service (Classification, Control and Appeal) Rules, 1965 as adopted by the State Government, if found guilty the employee may be punished as per CCS Rules, 1965.
- ii. In respect of other matters for which provisions have not been made in these rules, these shall be guided by the rules applicable to the Officers of the same scale or status of the State Government.

27. INTERPRETATION:

If any question arises as to the interpretation of these rules, the same shall be decided by the Governor.

28. LIABILITY TO SERVICE:

The Government shall have the right to ask an Officer appointed to this service to serve anywhere in Tripura in case such posting is necessitated in health exigency i.e. on situations like natural calamities, eruption of epidemics etc.

29. RELAXATION:


Where the Government is of the opinion that it is necessary or expedient to do so, he may, by order, for reasons to be recorded in writing, and, in consultation with the Commission to relax any of the provisions of these rules with respect to any class or category of persons, or posts;

Provided that the power shall not be exercised so as to relax essential qualification, period of experience as prescribed by MCI for appointment to any of the methods specified in the rules (including promotion) or provisions regarding pension and age of recruitment.

30. RESIDUARY MATTERS:

All residuary matters would be dealt as per the prevailing rules of the Government of Tripura and as amended from time to time.

By order of the Governor,


(M. Nagaraju) 31/7/15
Secretary to the
Government of Tripura

SCHEDULE--I(A)

The Tripura Medical Education (Administrative & Faculty) Service Conditions Rules, 2015
Permanent Administrative Posts in the Tripura Medical Education (Administrative & Faculty) Service

(A) Administrative posts for Directorate of Medical Education:

- Category - 1 :**
- (a) Director of Medical Education - 1 (one) Post.
 - (b) Joint Director of Medical Education -1 (one) Post.

(B) Administrative posts for the Medical College:

- Category - 2 :**
- (a) Principal of Government Medical College -1(one) post.
 - (b) Registrar (Administration) of Govt. Medical College-1(one) post.

Total : 04 (four) posts.

SCHEDULE – I (B)

The Tripura Medical Education (Administrative & Faculty) Service Conditions Rules,
2015

Different categories of permanent Teaching posts of the Medical College & Teaching Hospital.

- | | | | |
|-----|--|---|-------------------------|
| (a) | Professor | : | 25 (twenty five). |
| (b) | Associate Professor | : | 36 (thirty six) |
| (c) | Assistant Professor | : | 74 (seventy four) |
| (d) | Senior Resident/
Registrar & Tutor. | : | 84 (eighty four) |
| (e) | Junior Resident | : | 110 (one hundred & ten) |

TOTAL : 329 (three hundred twenty nine) posts.

SCHEDULE - II

Tripura Medical Education (Administrative & Faculty) Service Conditions Rules, 2015

(METHOD OF APPOINTMENT TO DIFFERENT TEACHING POSTS UNDER THE SERVICE)

Eligibility and qualification for promotion and direct recruitment to teaching Posts under Tripura Medical Education Service.

Category & No. of Post.	Name of Post	Age	Educational and other qualifications required for Appointment
1	2	3	4
Group- A (Gazetted) 25 Posts	Professor	<u>No age bar for promotion.</u> For direct recruitment : 50 years (Upper age limit is relaxable by 5 years for ST, SC , PH and govt. in-service candidates	i. 80 % of the posts will be filled up by promotion, failing which by direct recruitment. . ii. 20% posts by direct recruitment, failing which by promotion. Essential qualification and experience - a) <u>Teaching & Research experience for promotion</u> i. Promotion to be made from the post of Associate Professor of AGMC have 3 (three) years Teaching experience as Associate Professor in the concerned subject and as amended by the MCI from time to time. ii) Four Research papers accepted/published in index/national journal as first/second author on cumulative basis. Out of these four research publications minimum two research publication must be published during the tenure of the Associate Professor and as amended by the MCI from time to time. iii) Minimum qualifications as prescribed by the MCI and specified in the "Minimum qualification for Teachers in Medical Institutions Regulation, 1998". (published in Part - III, Section - 4 of the Gazette of India dated 5.12.1998 and as amended by MCI from time to time. b) <u>Qualification for direct recruitment :</u> i) Requisite recognized Post-Graduate degree for the Specialties Group and requisite recognized Post doctoral degrees for the Super Specialties Groups, as prescribed by the MCI and specified in the "Minimum qualification for Teachers in Medical Institutions Regulations, 1998 published in Part - III, Section - 4 of the Gazette of India, dated the 5 th December, 1998 as amended from time to time. ii) At least three years service as Associate Professor in the concerned discipline in a recognized Medical College. iii) A minimum of four research publications in the journals indexed with index Medicus or Journals at the national level of the National Academic Organizations.

Category & No. of Post.	Name of Post	Age	Educational and other qualifications required for Appointment
Group-A (Gazetted) 36 Posts	Associate Professor	<p><u>No age bar for promotion.</u></p> <p>For direct recruitment.</p> <p>50 years (Upper age limit is relaxable by 5 years for ST, SC, PH and govt. in-service candidates)</p>	<p>i. 80 % of the posts will be filled up by promotion, failing which by direct recruitment.</p> <p>ii. 20% posts by direct recruitment, failing which by promotion.</p> <p>Essential qualification and experience –</p> <p>a) <u>Teaching & Research experience for promotion :</u></p> <p>i) Promotion to be made from the posts of Assistant Professor of AGMC having 4 (four) years Teaching experience as Assistant Professor in the concerned subject and as amended by the MCI from time to time.</p> <p>ii) Two research papers accepted/published in index/national journals as first/second author during the tenure of the Assistant Professor and as amended by MCI from time to time.</p> <p>iii) Minimum qualification as prescribed by the MCI and specified in the "Minimum qualification for Teachers in Medical Institutions Regulations, 1998" (published in Part-III), Section – 4 of the Gazette of India dated the 5.12.1998 and as amended by MCI from time to time.</p> <p>b) <u>Qualifications for direct recruitment :</u></p> <p>i) Requisite recognized Post-Graduate degree for the Specialties Group and requisite recognized Postdoctoral degree for the Super Specialties Groups, as prescribed by the MCI and specified in the "Minimum qualifications for Teachers in Medical Institutions Regulations, 1998 published in Part-III, Section 4 of the Gazette of India dated 5.12.1998 as amended from time to time.</p> <p>ii) At least four years service as Assistant Professor in a recognized Medical College for disciplines included under Specialties group and at least two years service as Assistant Professor in a recognized Medical College for disciplines included under Super Specialties group as prescribed by the MCI in the "Minimum qualifications for Teachers in Medical Institutions Regulations, 1998 published in Part-III, Section 4 of the Gazette of India dated 5.12.1998 as amended from time to time.</p>

Category & No. of Post.	Name of Post	Age	Educational and other qualifications required for Appointment
<p>Group-A (Gazetted)</p> <p>74 Posts</p>	<p>Assistant Professor</p>	<p><u>No age bar for promotion</u></p> <p>For direct recruitment.</p> <p>50 years (Upper age limit is relaxable by 5 years for ST, SC, PH and govt. in-service candidates)</p>	<p>i. 80 % of the posts will be filled up by promotion, failing which by direct recruitment.</p> <p>ii. 20% posts by direct recruitment, failing which by promotion.</p> <p>Essential qualification and experience :</p> <p>a) <u>Teaching & research experience for promotion</u></p> <p>i. Promotion to be made from the Post of Basic Teacher (Tutor/Registrar) having 3 (three) years experience in the grade with requisite qualification as prescribed by MCI and as amended from time to time.</p> <p>ii. Minimum qualifications as prescribed by the MCI and specified in the "Minimum qualification for Teachers in Medical Institutions Regulations, 1998, (published in Part-III), Section - 4 of the Gazette of India dated 5.12.1998 and as amended from time to time.</p> <p>b) <u>Qualification required for direct appointment</u></p> <p>i) MBBS degree included in the First Schedule or Second Schedule or Part-II of the Third Schedule of the Indian Medical Council Act, 1956 (102 of 1956) and requisite Post Graduate degree for the Specialties group and requisite post-doctoral degree for the Super Specialties group, as prescribed by the MCI and specified in the "Minimum Qualification for the Teachers in Medical Institutions Regulations, 1998" as amended from time to time.</p> <p>ii) Candidate should have minimum 2 (two) years of teaching experience. Provided that the teaching experience rendered as Demonstrator or Resident Medical Officer-cum-Clinical Tutor and Lecturer, during the course of Post Graduate training in that particular discipline in a Recognized Medical Teaching Institution shall also be reckoned as teaching experience.</p>

Category & No. of Post.	Name of Post	Age	Educational and other qualifications required for Appointment
Group-A (Gazetted) 84 Posts	Basic Teacher Tutor, Registrar/ Senior Resident),	Not more than 40 years relaxable by 5 (five) years for ST/SC/PH candidates and Govt. in- service candidates	<p>Essential qualification and experience</p> <p>i) 50% of the posts by direct recruitment through TPSC, failing which by deputation from THS.</p> <p>ii) Remaining 50% of the posts by absorption from Medical Officers of Grade - III & Grade IV of THS.</p> <p>Educational and other qualification required for direct recruitment:</p> <p>i) Minimum qualifications as prescribed by the MCI and specified in the "Minimum qualifications for Teachers in Medical Council Regulations, 1998 published in Part-III, Section-4 of the Gazette of India dated 5.2.1998 and as amended from time to time.</p>
Group-A (Gazetted) 110 Posts	JR (Junior Resident) In different Category of post as in Notification No F.3(2- 206) Plan / DHS/ 2005- 05 (Sub- II)/ 142-52 Dated :- 17 th Dec, 2011.	-do-	Tenure post (max up to 3 years) with consolidated pay(as in Schedule-V) Recruited by DME Qualification -- MBBS

SCHEDULE - II

Tripura Medical Education (Administrative & Faculty) Service Conditions Rules, 2015

(METHOD OF APPOINTMENT TO DIFFERENT ADMINISTRATIVE POSTS UNDER THE SERVICE)

Eligibility and qualification for promotion and direct recruitment to different Administrative Posts (like Director of Medical Education, Joint Director of Medical Education, Principal of Medical College, Registrar (Administration of Medical College, Medical Superintendent-cum-Vice Principal and Deputy Medical Superintendent and Residential Medical Officer (RMO) for the Teaching Hospital of the Medical College).

Category & No. of post 1	Name of Post 2	Age 3	Educational and other qualifications required for Appointment 4
Group-A (Gazetted) 1 Post	Director of Medical Education	<u>No age bar for promotion/ deputation</u> For direct recruitment 50 years (Upper age limit is relaxable by 5 years for ST, SC, PH and govt. in-service candidates for direct recruitment.	i. Post will be filled up by promotion failing which by deputation, failing both by direct recruitment. Essential qualification and experience: a) <u>By Promotion</u> i. By promotion to the post of Director of Medical Education shall be made from the post of Principal of Medical College having required medical qualification, as required for appointment to the Post of Principal of a Medical College as per MCI norm on the recommendation of the Selection Committee and on the basis of merit with due regard to seniority failing which by Promotion from the posts of professor of AGMC. The candidates should possess 10(ten) years teaching experience as Professor/Associate Professor, out of which at least 5 (five) years should be as Professor in a Department. Preference will be given to the Heads of the department and as per Rules as and when amended by the medical Council of India (MCI)from time to time. ii. Deputation – The persons who will be appointed to the post of Principal on deputation, should have the qualification and age as per MCI guideline.

			<p>b) <u>Qualification & Research experience for direct appointment.</u></p> <p>i. MBBS degree included in any of the Schedules to the MCI Act, 1956 (102 of 1956) and recognized Post Graduate Degree in accordance with the "Minimum qualification for Teachers in Medical Institutions Regulations, 1998 framed by the Medical Council of India, and which are included in the First Schedule or Second Schedule or the third Schedule of MCI Act, 1956 (102 of 1956) with a minimum of 10 (ten) years teaching experience as Professor and Associate Professor taken together, out of which at least 5(five) years shall be as a Professor of a discipline.</p> <p>ii. The candidate should possess 12 years teaching experience as Principal, Professor and Associate Professor, out of which 3 years should be as Principal or 5 (five) years as Prof. & HOD of Govt. Medical College recognized by MCI.</p>
<p>Group-A (Gazetted)</p> <p>1 Post</p>	<p>Joint Director of Medical Education</p>	<p><u>No age bar for promotion.</u></p> <p>For direct recruitment.</p> <p>50 years (Upper age limit is relaxable by 5 years for ST, SC, PH and govt. in-service candidates</p>	<p>Post will be filled up by promotion, failing which by deputation failing both by direct recruitment.</p> <p>Essential qualification and experience :</p> <p>a) <u>Promotion.</u></p> <p>i. By promotion from the post of Professor of Medical College having 8 years teaching experience, out of which at least 5 years as Associate Professor.</p> <p>ii, Deputation – The persons who will be appointed to the post of Joint Director on deputation, should have the qualification and age as per MCI guideline.</p>

			<p>b) Qualification & Research experience for direct appointment.</p> <p>i. MBBS degree included in any of the Schedules to the MCI Act, 1956 (102 of 1956) and recognized Post Graduate Degree in accordance with the "Minimum qualification for Teachers in Medical Institutions Regulations, 1998 framed by the Medical Council of India, and which are included in the First Schedule or Second Schedule or the third Schedule of MCI Act, 1956 (102 of 1956) with a minimum of 10 (ten) years teaching experience as Professor and Associate Professor taken together, out of which at least five years shall be as a Professor of a discipline.</p> <p>ii. The candidate should possess 8 years teaching experience as Professor and Associate Professor, out of which at least 5 (five) years as Associate Professor in Govt. Medical College.</p>
<p>Goup-A (Gazetted)</p> <p>1 Post.</p>	<p>Principal, Medical College</p>	<p><u>No age bar for promotion/deputation.</u></p> <p>For direct recruitment.</p> <p>50 years (Upper age limit is relaxable by 5 years for ST, SC, PH and govt. in-service candidates.</p>	<p>i. Post will be filled up by promotion failing which by deputation, failing both by direct recruitment.</p> <p>Essential qualification and experience:</p> <p>a) <u>By Promotion.</u></p> <p>i. By promotion to the post of Principal of Medical Education shall be made from the post of Professor of Medical College having required medical qualification, as required for appointment to the Post of Professor of a Medical College as per MCI norm on the recommendation of the Selection Committee and on the basis of merit with due regard to seniority.</p>

			<p>ii. Deputation – The persons who will be appointed to the post of Principal on deputation, should have the qualification and age as per MCI guideline.</p> <p>For direct recruitment :</p> <p>In case no suitable candidate is available for promotion, the post may be filled up by selection (direct recruitment) through TPSC.</p> <p>Essential qualification and experience :</p> <p>i) MBBS degree included in any of the Schedules to the MCI Act, 1956 (102 of 1956) and recognized Post Graduate degree in accordance with the "Minimum qualification for Teachers in Medical Institutions Regulations, 1998 framed by the Medical Council of India, and which are included in the First Schedule or second schedule or the third schedule of the MCI Act, 1956 (102 of 1956) with a minimum of 10 (ten) years teaching experience as Professor and Associate Professor/Reader taken together, out of which at least five years shall be as a Professor of a discipline.</p> <p>ii) Weightage in merit during selection shall be given to candidates possessing administrative experience in any State Medical Teaching Institute or in any post equivalent to the rank of Professor up to three per-centum points for each year of such administrative experience for the first two years and thereafter up to two per centum points for each subsequent year of such administrative experience subject to maximum of seven years cumulatively.</p>
--	--	--	---

Λ

SCHEDULE-II (A)
ANNEXURE - I

Option form to be filled by Officer who hold/has held a Teaching post in the former/existing Tripura Health Services (THS) and now elect to be absorbed and appointed in the Tripura Medical Education (Administrative & Faculty) Service Conditions.

To
The Secretary to the
Government of Tripura,
Health & Family Welfare Department,
Agartala

THROUGH PROPER CHANNEL

Sir,

I, Dr. _____, now holding the teaching post (last teaching post) of _____, do hereby elect to exercise option to be absorbed in the Tripura Medical Education (Administrative & Faculty) Service on the terms and condition prescribed under the TMES, 2015 rules promulgated with the Government of Tripura.

2. The option hereby exercised is final and will not be modified or withdrawn at any subsequent date.

Yours faithfully,

Signature _____

(Full name in CAPITAL LETTERS) _____

Designation _____

Option form to be filled by Basic Teachers of Tripura Medical Education (Administrative & Faculty) Services Conditions, who elect to exercise option for being absorbed in the Tripura Health Services (to be submitted in duplicate)

To
The Secretary to the
Government of Tripura,
Health & Family Welfare Department,
Agartala

THROUGH PROPER CHANNEL

Sir,

I, Dr. _____, now holding the post of _____ in the Tripura Medical Education (Administrative & Faculty) Service Conditions, do hereby elect to exercise option for being absorbed in the Tripura Health Services on the terms and conditions prescribed under the THS rules, 1974 and its subsequent amendments promulgated with the Government of Tripura.

2. The option hereby exercised is final and will not be modified or withdrawn at any subsequent date.

Yours faithfully,

Signature _____

(Full name in CAPITAL LETTERS) _____

Designation _____

Tripura Medical Education (Administrative & Faculty) Service Conditions Rules, 2015

(Option form for doing Private Practice)

Under the provision of rule 21 of the Tripura Medical Education (Administrative & Faculty) Service Rule, 2015 as framed by the Government of Tripura vide Notification No. F.8(108)-/DME/ESTT/2013 dated _____

I, Dr. _____
now working in the Post of _____ at Agartala Government Medical College/Directorate of Medical Education exercise option for :

- 1) Doing private practice on the terms and conditions stipulated in the Tripura Medical Education Service (Administrative & Faculty) Rules, 2015, as mentioned above.
- 2) Drawing non-practicing allowance as admissible as per government Rule.

Signature of the Officer

Full name in CAPITAL LETTER _____
Designation _____
Place of Posting _____
Date of signing this option _____

TRIPURA MEDICAL EDUCATION (ADMINISTRATIVE & FACULTY) SERVICE
CONDITIONS RULES, 2015

Powers and duties/responsibilities of Officers in administrative Posts in Medical Education Directorate.

1) Director of Medical Education:

Administrative power:

1. Imposing punishment under TSCDS & CC&A rules on the staff recruited by the Director of Medical Education and recommends any punishment to higher authorities in the department of Health & Family Welfare, Government of Tripura for Officers/employees appointed by the State Government.
2. Appointment of non-gazetted staff of Directorate of Medical Education, Govt. of Tripura.
3. Sanction of leave/station leave and temporary advance and part final withdrawal from GPF to all Gazetted and non-gazetted staff employed under Directorate of Medical Education.
4. Recommend prayer for leave/station leave and temporary withdrawal, part withdrawal and final withdrawal from GPF to other staff of the department, employed by the State Government.

Financial Power:

Shall enjoy power to sanction such amount of expenditure, as empowered by the State Government to the Directors of various other departments of the State Government in the Delegation of Financial Power. He will assign any of his subordinate Officer in this Directorate with due approval from State Govt. to function as DDO.

Duties & responsibilities :

The Director of Medical Education is the Head of the Medical Education. He is in charge of the activities of all programmers, schemes including administration in respect of all Government Medical Colleges, and paramedical and Nursing Colleges/Schools including those public sector & PPP model Medical, Paramedical and Nursing Colleges/Institutions running in the State with permission from the State Govt.

2) Joint Director of Medical Education:

Administrative power:

1. Sanction of Casual leave/station leave and temporary advance and part final withdrawal from GPF to all non-gazetted staff employed under Directorate of Medical Education.
2. Recommend prayer for leave/station leave and temporary withdrawal, part withdrawal and final withdrawal from GPF to other staff of the department, employed by the State Government to DME.

Financial Power:

Shall enjoy power to sanction such amount of expenditure, as empowered by the State Government to the Directors of various other departments of the State Government in the Delegation of Financial Power. He will assign any of his subordinate Officer in this Directorate with due approval from State Govt. to function as DDO.

Duties & responsibilities:

The Joint Director of Medical Education is in charge of the activities of all programmes, schemes including administration in respect of all Government Paramedical and Nursing Colleges/Schools including those public sector & PPP model Medical, Paramedical and Nursing Colleges/Institutions running in the State with permission from the State Govt.

POWERS AND DUTIES/RESPONSIBILITIES OF ADMINISTRATIVE POSTS IN THE MEDICAL COLLEGE.

3. Powers and duties/responsibilities of Principal of Medical College :

- i) May conduct inquiry against any non-gazetted staff posted under the establishment of Medical College and may initiate proposal for punishment to the DME.
- ii) Sanction of salary bills, TA bills etc. to all categories of staff under the College.
- iii) Sanction of temporary advance or part withdrawal from GPF to non-gazette staff under his establishment and forward such proposal in respect of Faculties and other Officers to DME.
- iv) Sanction C.L. to all categories of Officers and Staff and E.L. to non-gazetted staff. He may also forward prayer for E.L./other leave applications of gazetted officers/contractual faculties & other officers to DME for disposal at appropriate level.

Financial power:

To approve and sanction expenditure up to the extent of the amount, as empowered to other Officers of his status under the State Government in the DFP Rule.

Duties & responsibilities:

- i) Principal is the senior most administrative and academic head in a Medical College. He will do all such works/functions as may be required for maintaining proper administrative order in the College and in Teaching Hospital. He will also look after and supervise proper academic activities in the Medical College as per guideline of MCI.
- ii) He will initiate all such proposals to the higher authorities, as he may consider necessary for approval/sanction at appropriate level relating to administrative/academic exigency.
- iii) He will also be vigilant over proper maintenance of academic and medical ethics in the Medical College and its teaching Hospital as per MCI norm.
- iv) Assign such responsibility to any administrative Officer or Faculty member, as he may consider necessary for administrative/academic interest in the Medical College and its Teaching Hospital.

4. Powers and duties/responsibilities of Registrar (Administration) of Medical College.

Administrative power:

- i) May conduct inquiry against any non-gazetted Staff posted under the establishment of Medical College and may initiate proposal for punishment to the Principal of the College.
- ii) Sanction of salary bills, TA bills etc. to all categories of staff under the College.
- iii) Sanction of temporary advance or part withdrawal from GPF of non-gazetted staff under the Medical College and forward such proposal in respect of Faculties and other Gazetted Officers to the Principal of the College.

Financial power : To approve and sanction expenditure up to the extent of the amount, as empowered to other Officers of his status under the State Government in the DFP Rule.

Duties : He will do all such works/functions as may be required for maintaining proper administrative order in the College and Teaching Hospital and such other works as may be assigned to him by the Principal of the College.

Powers and duties/responsibilities of different administrative Posts in the attached Hospital of the Medical College.

5. **Powers and duties/responsibilities of Medical Superintendent-cum-Vice Principal of Teaching Hospital of Medical College**

Administrative power:

- i) May conduct Inquiry against any non-gazetted staff posted under the establishment and may initiate proposal for punishment to the DME.
- ii) Sanction salary bills, TA bills etc. to all categories of staff under the College.
- iii) Sanction of temporary advance or part withdrawal from GPF to non-gazetted staff under his establishment and forward such proposal in respect of Faculties and other Officers to DME.
- iv) Sanction C.L. to all categories of Officers and Staff and E.L. to non-gazetted staff. He may also forward prayer for E.L./other leave applications of gazetted officers/contractual faculties & other officers to DME for disposal at appropriate level.

Financial power :

To approve and sanction of expenditure up to the extent of the amount, as empowered to other Officers of his status under the State Government in the DFP Rule.

Duties :

- i) To oversee proper academic activities in the Medical College and Teaching Hospital as per guideline of MCI.
- ii) He will initiate all such proposals to the higher authorities, as he may consider necessary for approval/sanction at appropriate level relating to administrative/academic exigency.
- iii) He will also be vigilant over proper maintenance of academic and medical ethics in the Medical College and its teaching Hospital as per MCI norm.
- iv) Assign such responsibility to any administrative Officer or Faculty member, as he may consider necessary for administrative/academic interest in the Medical College and its Teaching Hospital.

6. Powers and duties/responsibilities of the Deputy Medical Superintendent of Teaching Hospital of Medical College:

Administrative power & Duties :

- i. Sanction C.L. to all categories of non gazetted Staff of the Hospital. He may also forward prayer for E.L./other leave applications of non-gazetted staff to Medical Superintendent of the Hospital.
- ii. He will assist the Medical Super-cum-Vice Principal, as may be required by him for maintenance of proper Administration and functioning of the Teaching Hospital.
- iii. He will also be vigilant over proper maintenance of academic and medical ethics in the Medical College and its teaching Hospital as per MCI norm.

7. Duties and responsibilities of R.M.O (Residential Medical Officer) of Teaching Hospital of Medical College:

Duties and responsibility:

- i) R.M.O. of a Medical College shall reside in government quarter to be allocated by the Hospital authority and shall be on duty full time.
- ii) Shall make rounds regularly in and around the Teaching Hospital to ensure cleanliness and sanitation of the Hospital. He will be assisted by the Ward Master and Matron in the Hospital in this matter.
- iii) Shall supervise functioning of the Sweeping & Cleaning Assistant staff and other casual/DRW works as may be time to time engaged by the Hospital for maintaining cleanliness and sanitation system in and around the Hospital.
- iv) Shall do such other duties as may be assigned by the Medical Superintendent of Teaching Hospital/Principal of the Medical College.

TRIPURA MEDICAL EDUCATION SERVICE
(Cadre and age of retirement)

1. These rules may be called the Tripura Medical Education Services (Cadre and age of retirement) Rules, 2013.
2. The Cadre of the Tripura Medical Education Services (herein-after referred as the TMES) shall consist of the following teaching and non-teaching administrative posts :

a. Teaching posts and the pattern of teaching hierarchy:

- (i) Basic teachers like Demonstrators, Tutors, Curator-cum-Demonstrators, Curator-cum-Tutors, Resident Medical Officer-cum-Clinical Tutor-cum-Assistant Superintendent, Registrar in different disciplines of different Undergraduate and Post Graduates teaching Institutions ;
- (ii) Lecturers of different disciplines of different Undergraduate and Post Graduate teaching Institutions.
- (iii) Assistant Professors of different disciplines of different Undergraduate and Post Graduate teaching institutions;
- (iv) Readers of different disciplines in different Undergraduate and Post Graduate teaching institutions;
- (v) Associate Professors of different disciplines in different Under-Graduate and Post-Graduate teaching Institutions;
- (vi) Professors of different disciplines in different Under-graduate and Post Graduate teaching institutions.

b. Administrative posts :

The administrative posts as mentioned below, may preferably be filled up by candidates having academic background :

- (i) Director of Medical Education.
 - (ii) Principal of Medical College, Agartala Government Medical College, West Tripura
 - (iii) Registrar (Administration), Agartala Govt. Medical College.
 - (iv) Medical Superintendent-cum-Vice Principal of Medical College, Agartala Government Medical College, West Tripura.
 - (v) Deputy Medical Superintendent, G.B.P. Hospital (Teaching Hospital of AGMC), West Tripura.
 - (vi) Residential Medical Officer (RMO) of the Teaching Hospital.
3. Subject to the provision of the Tripura Health Services Act, 1974 and any rules or orders in force for the time being, the age of compulsory retirement of Administrative posts/teaching posts shall be as per government rule.

Provided, that any such persons in the administrative posts/teaching posts may be re-employed for another 2 (two) years at the maximum on the grounds of manning administrative posts/teaching posts and various categories of administrative/teaching posts, specially in departments/disciplines in respect of which there is dearth of administrative compulsion, teaching need, specialized patient-care or any specialist assignment, on the emoluments drawn by him/her immediately before retirement.

4. (i) No person appointed to a teaching post in the TMES shall be attached to any Government organization or institution. Provided that any such person attached to such organization or institution prior to the coming into force of these rules shall cease to be so attached on the expiry of six months from the last date of exercising option for a teaching post included in the TMES.
- (ii) Persons appointed as Honorary Visiting Professor or Honorary consultant or Emeritus Professor in any of the Under-graduate or Post Graduate teaching institution shall be allowed to continue on the terms and condition in force immediately before the coming into force of these rules till the expiry of the tenure of such appointment.
- (iii) In Under-graduate and Post-Graduate teaching Hospitals, management and supervision of admission of patients through existing outdoor arrangement to be beds of such Hospital and their treatment inclusive or surgical treatment on Operation Theatres leading to total patient-care shall be done by the teachers belong to the TMES and by the persons appointed in terms of sub-rule (ii) of rule 4 to the exclusion of all persons appointed in the Tripura Health Services, with effect from the date of expiry of six months from the date of coming into force of these rules.

SCHEDULE - V**The Tripura Medical Education (Administrative & Faculty) Service Conditions Rules,
2015**

Scale of Pay Band and Grade Pay for Administrative and Teaching Posts under the Tripura Medical Education (Administrative & Faculty) Service Rules, 2015

Sl. No	Name of the Post.	No. of Post(s)	Scale of pay Band (PB) and Grade Pay (GP).	Special Pay and allowances, If any.
1	2	3	4	5
01.	Director of Medical Education. (Selection Post)	01	PB : 37,400-67,000/- GP : Rs.10,000/-	Special Pay – Rs.5,000/- Academic allowance – Rs.3,000/- Special Allowance – Rs.14,000/- Other allowance – as admissible
02	Joint Director of Medical Education. (Selection Post)	01	PB : 37,400-67,000/- GP : Rs.10,000/-	Special Pay – Rs.2,000/- Academic allowance – Rs.2,000/- Special Allowance – Rs.12,000/-
03	Principal, Medical College	01	PB : 37,400/- 67,000/- GP : Rs.10,000/-	Special Pay – Rs.2,000/- Special allowance – Rs.14,000/- Other allowance – as admissible.
04.	Professor	25	PB : 37,400/- 67,000/- GP : Rs.10,000/-	Special allowance – Rs.12,000/- Other allowance – as admissible
05	Associate Professor	36	PB : 37,400/- 67,000/- GP : Rs.9,000/-	Special allowance – Rs.10,000/- Other allowance – as admissible
06	Assistant Professor	74	PB : 15,600/- 39,100/- GP : Rs.7,000/- & after 5 years Rs.8,000/-	Special allowance – Rs.8,000/- Other allowance – as admissible
07	Tutor & Registrar / Sr. Resident	84	PB : 13,575/- 37,000/- GP : Rs.3,700/-	Special allowance – Rs3,000/- Other allowance – as admissible
08	Junior Resident	110	Consolidated pay – 1 st year – Rs.20,000/- 2 nd year – Rs.22,000/- 3 rd year – Rs.24,000/-	

Total administrative Posts – 03 (three)**Total Teaching posts – 329 (three hundred twenty nine)**